

*containing  
THC*

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

With a view to rationalize the work load in the courts of Civil Judges, it is hereby ordered that the cases mentioned in Annexure "A" be transferred for the disposal in accordance with law to the court as mentioned below:-

Sl. No.	Transferred from the court of	Annexure "A"	Transferred to the court of
1	Court of Sh. Vinik Jain, ACJ-ARC, East, KKD	Except the cases mentioned at sl. no. 34,46,59,74 and 98 (Total 207 cases)	Court of Sh. Ayush Sharma, Civil Judge, East District, KKD
2		Case mentioned at Sl. No. 34,46,59,74 and 98 (Total 5 cases)	Court of Ms. Saema Jain, JSCC-ASCJ-GJ, East District, KKD

**Notes:**

1. The staff of Transferor will send the files/records/proceedings to the transferee court in all respects with instructions to the parties or other concerned/witnesses/applications to appear before the transferee court on the date fixed and transferor court would display the cases with name of transferee court on the Notice Board of the court.
2. The Ahlmad/Asstt. Ahlmad/Nazir of the transferor court will handover the files/records/proceedings to the Ahlmad/Asstt. Ahlmad/Nazir of the transferee court so that all kind of applications (whether CA, Inspection etc) may be dealt with by the transferee court. The **Connected/Cross Cases/Applications be also transferred alongwith main cases files.**

  
**(VINOD KUMAR)**  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi:



Website  
THC


10127 - 10142

No. \_\_\_\_\_/Judl. Br./East/KKD/2025/Delh Dated : 12 JUN 2025

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. Officer In-charge, Computer Branch, Karkardooma Courts, Delhi
5. The A.O. (Judl.)/Branch In-charge, Computer Branch, Karkardooma Court to make necessary updation/entries of the transfer cases from the Transferor Court to Transferee Court
6. The A.O. (Judl.)/Branch In-charge, Copying Agency/Record Rooms, Karkardooma Court, Delhi.
7. The A.O. (Judl.)/Branch In-charge, Filing Section/General Branch, East District, Karkardooma Court, Delhi.
8. E-Sewa kendra, East District, Karkardooma Courts, Delhi
9. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi with the request to display on the Notice Board.
10. The Secretary, DLSA, East District, Karkardooma Courts, Delhi
11. The Website Committee, Karkardooma Courts and Tis Hazari Courts, Delhi
12. The In-charge, Care Taking Branch, East District, Karkardooma Courts, Delhi.
13. The R & I Section, East District, for uploading on LAYERS.
14. PS to the undersigned.



  
Principal District & Sessions Judge  
East District,  
Karkardooma Courts, Delhi.